

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **21.03.2023** (TUESDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla,
Member (Technical)

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 62/2023 For Exemption IA No. 227 & 228/2023 For Stay IA No. 229/2023 For Directions IA No. 269/2023	Park Energy Pvt. Ltd. Vs State Bank of India & Anr.	Mr. Dhananjaya Sud	
2	Comp App (AT) (CH) (Ins) No. 72/2023 Leave to file IA No. 258/2023	Hyflux Lifestyle Products (India) Pvt. Ltd.	Mr. Y Suryanarayana	
3	Comp App (AT) (CH) (Ins) No. 73/2023 For Condone Delay IA No. 259/2023 For Additional docs IA No. 260/2023	Base Corporation Ltd. Vs Pegasus Assets Reconstruction Company Pvt. Ltd.	Mr. Anant Merathia	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No.354/2022 For Exemption IA No. 801 & 802/2022 For Stay IA No. 803/2022	Gayatri Projects Ltd Vs Srei Equipment Finance Ltd.	Mr. Nithin Chowdary Pavuluri	Ms. Poornima

For Defects/Rectification

S.No	Filing no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	9805117/00075/2022 (Diary No. 77/2022)	Nishad NP Vs Mr. Anoop John	Mr. Vipin Warriar	
6	9805130/00660/2021 (Diary No.844/2021)	Seeta Peddinti Vs Sutanu Sinha	M/s. TPS Harsha	

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 39/2023 For Exemption IA No. 138 & 139/2023	Axis Overseas Ltd. Vs Krishna Vasudevan & 2 Ors	Ms. Sadapurna Mukherjee	Mr. ML Ganesh- R2 M/s Shivkumar & Suresh- R3
8	Comp App (AT) (CH) (Ins) No.18/2022 For Stay IA No. 36/2022 For Urgent Listing IA No. 74/2022	Dr. C. Bharath Chandran Vs Sabine Hospital & Research Centre Pvt Ltd & 4 Ors	Mr. Avinash Pandey	M/s Ramalingam & Associates- R1 Mr. Raju PK- R2 Mr. Vinod PV- R5
9	Comp App (AT) (CH) No. 98/2022 For Stay IA No 810/2022 For Urgent Hearing IA No. 811/2022 For Condone Delay IA No. 812/2022	Laly Joseph Vs Indo - Asian News Channel Pvt Ltd & 2 Ors	Mr. A.M. Sridharan	Mr. Prasad Vijaykumar- R1- R3
10	Comp App (AT) (CH) (Ins) No. 128/2022	Ms. Baiju P. Fromer IRP of Krisenter Impex Pvt ltd Vs Al Sadiq Sweets &Anr	M/s. Mokshavati K	Mr. Sankar P Panicker-R2
11	Comp App (AT) (CH) (Ins) No 232/2022 Urgent Hearing IA No.87/2023	Aditya Birla Finance Limited Vs Mr. M Murugesan Liquidator, Velohar Infra Pvt Ltd	M/s V Legal Empire	Mr.S.Sathyannaray anan
12	Comp App (AT) (CH) (Ins) No.225/2022 For Stay	T. V. Balasubramanian Vs. K Bharathi & 4 Ors	Mr.Thriyambak J. Kannan	Mr. Dwarakesh Prabhakaran R1

	IA No. 483/2022			Mr.Shubha Ranjani Ananth R4 Mr. NP Vijayakumar R5
		WITH		
13	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd. Vs. K. Bharathi	Mr.Karthik Seshadri	Mr.Diwarakesh Prabhakaran -R1. Mr.NP Vijay Kumar-R2, R4 Mr.Thriyambak J Kannan-R3, R5 Ms. Subha Ranjani Ananth- R6
		WITH		
14	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs. T.V. Balasubramaniam	Mr.Karthik Seshadri	Mr.Thriyambak J Kannan-R1. Mr. Dwarakesh Prabhakaran R-2. Ms. Shubha Ranjani Ananth- R3, R5 Mr N.P.Vijaya Kumar-R6
		WITH		
15	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd. Vs. Sripriya Kumar	M/s. Iyer& Thomas	Mr.N.P.Vijay Kumar R1. Mr. Dwarakesh Prabhakaran R2. Ms.Shubha ranjani Ananth R3,R5.
		WITH		
16	Comp App (AT) (CH) (Ins) No. 252/2022	Sripriya Kumar RP of Green Garden Pvt. Ltd. Vs. K.Bharathi & 4 Ors.	Mr. N.P. Vijay Kumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R. Sowmya- R3&R4, Mr. Karthik Seshadri-R5
		WITH		
17	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs. Komma Reddy Tarun Kumar	Mr. H. KarthikSeshadri	Mr. NP Vijay Kumar R2.
		WITH		
18	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Limited Vs. K. Bharathi	Mr.KarthikSeshad ri	Mr.Diwarakesh Prabhakaran for R1. Mr.N.P.Vijay Kumar for R2. Mr.Thriyambak J Kannan R5/ RP Ms.Subharanjani Ananth for R6.
		WITH		
19	Comp App (AT) (CH) (Ins) No.278/2022	Sripriya Kumar RP of Green Garden Pvt. Ltd. Vs. Komma Reddy Tarun Kumar & Anr	Mr. N.P.Vijay Kumar	

20	Comp App (AT) (CH) (Ins) No. 228/2022 For Condone Delay IA No. 488/2022 For Directions IA No. 486/2022 For Stay IA No. 487/2022	M/s. D.J. Laboratories Vs Kerala Medical Services Corporation Ltd.	Mr. Kumarpal R. Chopra	M/s G. Ananda Krishnan
21	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. & 2 Ors	Mr. SP Srinivasan	Mr. NP Vijaykumar- R2
22	Comp App (AT) (CH) (Ins) 02/2023 For Stay IA No. 02/2023	Srei Equipment Finance Ltd. Vs M/s. Vijay Engineering Equipment India Pvt. Ltd.	Mr. Anant Merathia	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021	Ganapathi Reddy & Anr Vs Mr. Bhrugesh Ramachandra Amin & 2 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman- R2
24	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021	Panyam Cements and Mineral Industries Limited Vs Mr Bhrugesh Ramachandra Amin, RP Panyam Cements and Minerals Industries Limited & 2 Ors	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2
25	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 331/2021, For Stay IA No.332/2021 For Direction IA No. 579/2021 Urgent Hearing IA No.203/2021 For Direction IA.No.216/2021 For Stay	Chalasanani Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2- R5 Mr. Antony R Julian- R6, R7 & R9

	IA No.902/2022			
26	Comp App (AT) (CH) No. 37/2021 For Condone Delay IA No. 489/2021	Sudershan Kumar Manchanda & 2 Ors Vs S.M. Kannappa Automobiles P Ltd & 5 Ors	Mr. Anirudh Krishnan Mr. Advaith Neelakanttan	Mr. Smaran Shetty- R1, R2, R4, R6 Mr. Pradeep Nayak- R5
27	Comp App (AT) (CH) (Ins) No. 195/2021 For Stay IA No. 394/2021	Upender Kumar Agarwal Vs State Bank of India & Anr.	Mr. S. Rajagopalan	Mr. Vipin Warriar – R1 Mr. Amir Bavanai- R2
28	Comp App (AT) (CH) (Ins) No. 268/2021 For Stay IA No. 583/2021 For Urgent Listing IA No. 584/2021 To dispense with IA No. 585/2021	Central Board of Trustees Represented by Assistant Provident Fund Commissioner Vs Shri Kumar Rajan	M/s. K Ramu & R. Vishnu	Mr. Vinod P V
29	Comp App (AT) (CH) (Ins) No. 282/2021 For Stay IA No. 605/2021 For Dispense With IA No. 606/2021	Yashica Electronics Pvt Ltd Vs S Kamaraj, RP M/s Yashica Electronics Pvt. Ltd.	Mr. KM Anand	Mr. R Sadasivan
30	Comp. App (AT) (CH) (Ins) No. 298/2021	Madras Chemicals & Polymers Vs Vijay Aqua Pipes Pvt Ltd	Mr. T. Ravichandran	
31	Comp App (AT) (CH) (Ins) No. 53/2022 Interim Injunction IA No. 104/2022 For Stay IA No.105/2022 For Exemption IA No. 106/2022	K.S. Srinivasan Vs T. Udayakumar, Ex Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors	Ms. Akshaya Manoharan	Mr. Venkataramanan- R1 M/s Ramalingam & Associates- R3
32	Comp App (AT) (CH) (Ins) No.83/2022 For Exemption IA No.164/2022 For Stay IA No. 165/2022 For Direction IA No. 166 /2022	K.S.Sreenivasan Vs T. Udayakumar, Ex Director Landmark Housing Projects (Chennai) Pvt. Ltd & 2 Ors	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3

2.00 PM

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33	Comp App (AT) (CH) (Ins) No. 323/2021 For Condone Delay IA No. 667/2021 For Stay IA No. 668 & 669/2021	Giriraj Enterprises Vs Regen Powertech Pvt Ltd & Anr WITH	M/s Viruksham Legal	Mr.AG Sathyanaryana - R1 Mr. B.Dhanaraj
34	Comp App (AT) (CH) (Ins) No. 96/2022 For Stay IA No. 224/2022 To Dispense with IA No. 225/2022 Urgent Hearing IA No. 226/2022	TVH Energy Resources Pvt. Ltd. Vs Ebenezer Inbaraj RP, Regen Powertech P Ltd & Anr WITH	Mr. Ramaswamy Meyyappan	Mr.AG. Sathyanaryana - R1 Mr. B.Dhanaraj- R2
35	Comp App (AT) (CH) (Ins) No. 104/2022 For Intervention IA No. 530/202	Sulochana Cotton Spinning Mills P Ltd Vs Regen Powertech P Ltd & Anr WITH	M/s Ramani & Shankar Advocates	Mr.AG Sathyanaryana - R1 Mr. B.Dhanaraj- R2
36	Comp App (AT) (CH) (Ins) No. 334/2021 For Stay IA No. 692/2021	Clean Wind Power (Devgarh) Pvt Ltd Vs Regen Infrastructure and Service P Ltd (RISPL) & Anr WITH	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
37	Comp App (AT) (CH) (Ins) No. 335/2021 For Stay IA No. 693/2021	Bhilwara Green Energy Ltd. Vs Regen Infrastructure and Service Pvt Ltd (RISPL) & Anr WITH	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
38	Comp App (AT) (CH) (Ins) No. 88/2022 For Stay IA No. 189/2022	Gail (India) Limited Vs Regen Powertech Pvt Ltd.& 3 Ors WITH	M/s Giridhar & Sai	Mr.AG. Sathyanaryana - R1,R2 Mr. B. Dhanraj R3,R4
39	Comp App (AT) (CH) (Ins) No. 328/2021 For Stay IA No.679/2021 & 181/2022 For Intervention IA No. 190/2022 To implead	Echanda Urja Pvt Ltd Vs Regen Powertech Private Limited & 3 Ors	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warriier -R2

	IA No. 521/2022 For Direction IA No. 29/2023	WITH		
40	Comp App (AT)(CH)(Ins) No. 340/2021 For Stay IA No. 703 & 704/2021 For Intervention IA No. 219/2022	Regen Infrastructure and Service Pvt Ltd Vs Regen Powertech Private Limited WITH	Mr. B. Dhanaraj Ms. Pavithra K	Mr.AG Sathyanaryana
41	Comp App (AT) (CH) (Ins) No. 6/2022 For Direction IA No. 16/2022 For stay IA No. 17/2022 To Intervene IA No. 218/2022	Asset Reconstruction Company (India) Ltd Vs Renuka Devi Ramaswamy RP & Anr WITH	Mr. VV Sivakumar Mr. Chethan Sagar	Mr.AG Sathyanaryana - R2

42	Comp App (AT) (CH) (Ins) No.94/2022 For Stay IA No. 220/2022	Girij Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors WITH	M/s Viruksham Legal	Mr.AG Sathyanarayana - R1,R2 Ms. Shanmitha- R3
43	Comp App (AT) (CH) (Ins) No. 114/2022 For Stay IA No. 269/2022 To Dispense with IA No. 270/2022 To implead IA No. 526/2022	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech P Ltd WITH	M/s Giridhar & Sai	Mr.AG. Sathyanaryana
44	Comp App (AT) (CH) (Ins) No. 118/2022 For Stay IA No. 280/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors WITH	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin WarrierR2
45	Comp App (AT) (CH) (Ins) No. 72/2022 For Stay IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors WITH	Mr. B. Dhanaraj Ms. K. Parvathi	Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3
46	Comp App (AT) (CH) (Ins) No. 79/2022 For Stay IA No. 160/2022 For Urgent Hearing IA No. 161/2022 To implead IA No. 223/2022 & 28/2023 To Vacate	Asset Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd. WITH	Mr. VV Sivakumar	Mr.AG Sathyanarayana - R1 Ms. Shanmitha- R2

	IA No. 246 /2022			
47	Comp App (AT) (CH) (Ins) No 186/2022 For Urgent hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj WITH	Mr. VV Sivakumar	Mr.AG Sathyanarayana
48	Comp App (AT) (CH) (Ins) No.93/2022 For Stay IA No.215/2022	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors WITH	Mr. Cibi Vishnu	Mr.AG Sathyanarayana - R1 Ms. Shanmitha- R3
49	Comp App (AT) (CH) (Ins) No. 131/2022 For Stay IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr WITH	Mr. Cibi Vishnu	Mr.AG Sathyanarayana - R1 Mr. B. Dhanaraj-R2
50	Comp App (AT) (CH) (Ins) No. 132/2022 For Stay IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd	Mr. Cibi Vishnu	Mr.AG Sathyanarayana

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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